

ORDER DATED 31.1.2003.

Heard Shri H.P.Rath, Learned Counsel appearing for the Applicant and Mr.J.K. Nayak, Learned Additional Standing Counsel for the Union of India, appearing for the Respondents and perused the records.

Issues involved in this case have already been answered in the case of SURESH CH.BAL and 11 others vrs. Union of India and two others (OA No.329/1996 disposed of 28.11.2002). In view of the said decision already rendered by the present division Bench, there are no further issues available to be answered in this case, and therefore, this OA is dismissed. NO costs.

A copy of the judgment rendered in OA No.329/1996 (disposed of on 28.11.2002) be also sent to the parties of this case, alongwith copies of this order.

On. dt. 31.1.03

Copies of order
alongwith copies of
judgment in OA. 329/96
handed over to
counsel for both
sides and also
sent to the respective
parties.

DA
SD

Arsh
Vice-Chairman 31/1
JG
Member (Judicial)